

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 06.09.2021 (MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.25AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App (AT)(CH) (Ins) No. 95/2021	Sree Bhadra Parks and Resorts Limited Vs Sri Ramani Resorts and Hotels P Ltd	Anil D Nair Sreejith R. Nair Telma Raju	Jayanthi K Shah

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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**